NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

CLB, Chennai)

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 69/17(CP	-	Admission	397/398	Ceylon & India General Mission Vs Rev.
No.67/ 2011 -				Benjamin Timothy & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
,)	Sivanama krishnan 7259799922	Advocate for Applicant	SN
2)	Jaya Sheelan 9844261446	GPA holder for Applicant	thigh

IA 69/17 is taken up today. The counsel for petitioner has filed a memo to grant permission to withdraw IA 69/17 with liberty to the petitioner to approach appropriate authorities for suitable remedy including approaching this Tribunal.

Memo is recorded. Permission is granted.

IA 69/17 is dismissed as withdrawn with liberty to the petitioner to approach this Tribunal or any appropriate forum to get their grievances redressed.

MEMBER (J)

MEMBER (T)